

Conference of the Chiefs of District Industries Centres

5095. SHRI P. RAJAGOPAL NAIDU:
SHRI R.P. GAEKWAD : Will the Minister of INDUSTRY be pleased to state:

(a) whether a Conference of Chiefs of all District Industries Centres in the country had been convened by Government and

(b) if so, the outcome of the discussions ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) and (b): A Conference of General Managers of all District Industries Centres in the country was convened in New Delhi from 19th to 21st July, 1982. Besides the General Managers, Secretaries of Industries, Directors of Industries, Managing Directors of Small Industries Development Corporations and Managing Directors of State Financial Corporations were also invited from the States. Senior officials and representatives of all concerned Central Ministries/Departments/Agencies also took part. The Conference discussed various aspects of the DIC's structuring, staffing and activity, institutional linkages, new thrust in the context of the New 20-Point programme. The discussions, exchange of information and sharing of experiences was useful and resulted in several recommendations for specific consideration by Government in various areas such as structuring, functioning, delegation of powers, credit, training, raw material management etc.

Misappropriation in Scheme for Scheduled Castes/Scheduled Tribes in Phulabani Distt.

5096 SHRI MRUTYUNJAYA NAYAK Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of vast looting of the exchequer through schemes in Phulbani District in various anners namely, D.R.D.A., I.T.D.A., K.U. D.A., etc ;

(b) whether Government have received complaints of misapporriation in the above

schemes, if so, the steps taken to streamline and remedy the system;

(c) the total sanction of money by Central Government for the years 1980-81 and 1981-1982 and the amount of subsidy in the said periods for the said schemes in Phulbani district; and

(d) whether the Members of Parliament and State Legislature included in the development bodies of the said schemes have expressed their deep concern over the deliberate and gradual deterioration of the schemes ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) and (b) No such instance has come to notice. There have also been no complaints of misappropriation in any of these schemes.

(c) Central Government have released Rs. 27.40 lakhs and Rs. 33.75 lakhs to D.R.D.A. phulbani during 1980-81 and 1981-82 respectively. Special Central Assistance is not released projectise for tribal development programmes and it is made available to the State Government as a lump grant. The Special Central Assistance released by the Home Ministry during 1980-1981 was Rs.8.86 crores and during 1981-82 Rs. 11.66 crores. During the years 1980-81 and 1981-82 subsidy to the tune of Rs. 16,17,564 and Rs. 55,01,158 was released by I.T.D.A., D.R.D.A, etc. in Phulbani District.

(d) Local MLAs and MPs are members of the ITDA Project Level Committees and Managing Committees of these organisations. Programmes are approved by these Committees and the funds are utilised according to the approved programmes.

Problems of Tribals Engaged in doing Shift Cultivation

5097. SHRI AJOY BISWAS: Will the Minister of HOME AFFAIRS: be pleased to state :

(a) whether the North Eastern Council has made any indepth study of the problems of the tribals who are engaged in shift cultivation;

(b) the total number of tribals engaged in shift cultivation in the North Eastern region (State-wise); and

(c) the steps proposed to be taken by the Council to rehabilitate the tribals who are engaged in shift cultivation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):
 (a) to (c) The total area under shifting cultivation is 2.69 million hectares on which 4.33 lakhs tribal families subsist. The North Eastern Council in its 5th Five Year Plan took up 8 Pilot Projects for the settlement of jhumias. Under this programme 4500 families were settled after developing an area of 11,300 hectares. Based on the experience of these Pilot Projects a new approach of watershed management has been adopted. A scheme comprising 13 Pilot Projects, one in Assam and two in each of the other units of the region are being taken up in the 6th Plan with an outlay of Rs. 4.5 crores. The present concept of watershed management which is being introduced for implementation through the above scheme is based upon the indepth studies and recommendations made by the expert team constituted by the Government of India in the Barak Watershed and other major rivers in the North Eastern Region.

Project formulation and investigation cells are being established in each State/UT with NEC financial assistance and technical guidance. There is also a project formulation cell for guiding the preparation of watershed management project in the NEC Secretariat.

Regional Soil Conservation Staff Training Centre has been set up in Meghalaya with an outlay of Rs. 40 lakhs for the 6th Plan. The total provision under the Soil and Watershed Management programmes of the NEC in the Sixth Plan is Rs. 450 lakhs.

Notice by Terrorist Suicidal Service, Manipur to Corrupt Officials,

5098. SHRI R.R. BHOLE: Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government's attention has been drawn to the news item in 'Times of India' dated 16, July, 1982 that Terrorist Suicidal Service in Manipur had served notices on Ministers and Officers not to misuse powers and public money for personal interest and if they do not improve, they will be punished; and

(b) whether three officers were killed for corrupt conduct by these terrorists ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):
 (a) Yes, Sir.

(b) Between 24th June, 1982 and 12th July, 1982, three officers were shot at in Imphal two officers succumbed to their injuries and one hospitalised. The Terrorist Suicidal Service has claimed responsibility for these incidents. The State Government are having the matter investigated.

Implementation of Development Programmes under 20-Point Programme

5099. SHRI VIRBHADRA SINGH: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that Prime Minister has visited some of the States to watch the implementation of Development Programmes under 20-Point Programme;

(b) the names of the States where the implementation of programmes was satisfactory, and

(c) the States where the implementation of development Programme and Welfare programme was not satisfactory ?